

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3832
ANSWERED ON 03RD JANUARY, 2019

AIR POLLUTION IN BENGALURU DUE TO VEHICLES

3832. SHRI P.C. MOHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the fact that there are more than 16 lakh vehicles plying on road in Bengaluru which are more than 15 years old;
- (b) whether the State Government has submitted a plan to tackle air pollution in Karnataka;
- (c) if so, the details thereof;
- (d) whether the Government has issued any guidelines to the State on measures to tackle air pollution; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) As per information available on VAHAN database of National Informatics Centre (NIC) data, there are 19,82,199 vehicles registered in Bangalore which are more than 15 years old.

(b) and (c) As per the NGT order dated 08.10.2018, city action plans of non-attainment cities based on National Air Quality Monitoring Programme (NAMP) data for 2011-2015 and World Health Organisation (WHO) report for 2014/2018 of Bengaluru approved by Air Quality Monitoring Committee (AQMC) have been received by Central Pollution Control Board (CPCB).

(d) and (e) To promote alternate fuels and to bring down pollution levels across the country, Government has taken proactive steps to promote environment friendly vehicles which are innovative, ushering in proactive use of natural resources. The Government has issued various notifications specifying mass emission standards for Compressed Natural Gas, Biodiesel(B-100), flex-fuel (E 85) or (E 100) and ethanol (ED 95), LNG and flex-fuel Methanol M15 or M100, Methanol MD 95 and duel fuel vehicles. The Government has also mandated mass emission standard for BS-VI throughout the country with effect from 1st April 2020. Further, for promotion of electric vehicles, Government has notified for retro-fitment of hybrid electric system or electric kit to vehicles and has specified the type approval procedure of electric hybrid vehicles. The Government has notified that the registration mark for Battery Operated Vehicles to be in Green background. The Government, vide S.O. 5333(E) dated 18th October, 2018 has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirement of permit.
